

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Competition Appeal (AT) No. 26 of 2018

IN THE MATTER OF:

Ghaziabad Development Authority **....Appellant**

Vs.

Competition Commission of India **....Respondent**

Present:

For Appellant: **Mr. Vaibhav Gaggar, Ms. Kokila Kumar and Ms. Aayushi Sharma, Advocates**

For Respondent: **Mr. Rajshekhar Rao, Sr. Advocate with Mr. Balaji Subramanian, Ms. Ishani Banerjee and Mr. Raghav Kacker, Advocates for R-1.**
Mr. Navdeep Singh Suhag, Deputy Director (CCI)
Mr. Dinesh Kumar, Advocate for R-2

With

Compensation Application (AT) No. 01 of 2018

IN THE MATTER OF:

Sateyendra Singh & Ors. **....Appellants**

Vs.

Ghaziabad Development Authority & Anr. **....Respondents**

Present:

For Appellants: **Mr. Dinesh Kumar, Advocate**

For Respondents: **Mr. Vaibhav Gaggar, Ms. Kokila Kumar, Ms. Aayushi Sharma and Mr. Ishan Arora, Advocates for R-1.**

Mr. Navdeep Singh Suhag, Deputy Director (CCI)

Mr. Balaji Subramanian, Ms. Ishani Banerjee and Mr. Raghav Kacker, Advocates for R-2.

Contd./-...

ORDER
(Virtual Mode)

08.04.2021: There is a special Bench and thus there is no time.

List the Competition Appeal and Compensation Application on
17th May, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/md